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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 05.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties
No.				M/s. / Mr.
CP 45/15	IA 70/17	For filing	397/	Harish Kumar
	in TP	amended	398	Amilineni Vs Mahajuicy Food
	75/16	petition		Processing Pvt. Ltd. & Another.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

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<u>ORDER</u>

Counsel for petitioner is present. For carrying out amendment and for filing amended petition list it on 19/9/2017.

MEMBER(J)

MEMBER(T)